

7

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 637/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES: Everymedia Technologies Pvt. Ltd.  
V/s.  
Dar Media Pvt. Ltd.& Anr.

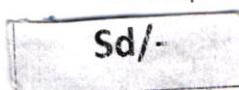
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Pratima Soundalkar	Adv. for the Petitioner	
	Raisa Contractor	Adv. for the Respondent	

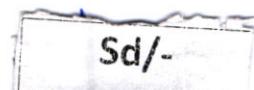
**ORDER**

TCP No.637/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.1.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)